

(13)



NATIONAL COMPANY LAW TRIBUNAL
- SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/619/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : GOBI TEXTILES LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|---|------------------------|---|
| 1. | L. Remya Sekar | Adm. to Petitioner |  |
| 2. | Preethi S. Sharan for Rajagopal + Raghunathan Advocates | Counsel for Petitioner |  |

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed schedule for payment; copy of which is given to the other side. Counsel for the Applicant prayed for time to seek instructions from his client in relation to the schedule for payment. At request, time is enlarged. Put up on **30.11.2017 at 10.30 A.M.**

ghk


MEMBER (JUDICIAL)